

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/12/2016  
NAME OF THE PETITIONER(S) : Roopa G Pai  
NAME OF THE RESPONDENT(S) : Sterlite Industries (India) Limited & Another  
UNDER SECTION : 634A

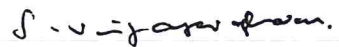
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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**REPRESENTATION BY WHOM**

1.	A.N. PRAKASH.	COUNSEL. Petitioner.	A.N. Prk
2.	A.N. BHARATH	PCS.	

**ORDER**

Counsel for Petitioner present. PCS for Respondent present and prayed <sup>for</sup> time for seeking stay order from the Hon'ble High Court of Madras. At request, time is enlarged. Put up on **22.08.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

ghk

  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)